## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017 MA No. 689/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction Company Ltd.

V/s.

Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

**SIGNATURE** 

Ms. Jyöli Advocates Singh, Ms. Nelsa tor Applicant 14 Nait tor Applicant

Phoenix Regal

## ORDER

## MA 689/2017 in CP No. 66/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Resolution Professional, list this matter on **12.01.2018** for final hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)